

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:951  
ANSWERED ON:16.08.2012  
COMPANY LAW BOARD  
Tanwar Shri Ashok

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the details of total number of Company Law Boards established across the country;
- (b) whether there are adequate number of Company Law Boards established to deal with ever increasing cases; and
- (c) if so, the details thereof; and
- (d) the total budgetary allocation during the last three years in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N.SINGH)

(a) The Company Law Board (CLB) has its Principal Bench at New Delhi and four Regional Benches at New Delhi, Kolkata, Mumbai and Chennai.

(b) & (c): Yes, Madam. The CLB received 13236, 12090 and 13352 petitions in the years 2009-10, 2010-11 and 2011-12 respectively. The increase in number of cases in 2011-12 is less than 1% over 2009-10.

(d) The total budgetary allocation for Company Law Board during the last three financial years was as follows:-

2009-10 : Rs. 3,32,41,000/-

2010-11 : Rs. 3,81,39,000/-

2011-12 : Rs. 3,59,70,000/-